## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 13.02.2017.

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CP 268/16

**PETITION NUMBER** 

TP 212/17

NAME OF THE PETITIONER (S) :

ELEMEASURE(INDIA) PVT. LTD.

NAME OF THE RESPONDENT (S):

**UNDER SECTION** 

391/394

S.NO. NAME (IN CAPITAL)

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

DESIGNATION

None appeared for the Petitioner Company. No representation. This is a case transferred from the Hon'ble High Court of Karnataka. Hence, notices to be issued to the Petitioner Company and also to other authorities. Registry is directed to issue notices to the Petitioner Company, OL, ROC and RD.

Posted to 30.03.2017.

MEMBER (J)

MEMBER (T)